

**GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
DEPARTMENT OF PUBLIC ENTERPRISES**

LOK SABHA

**UNSTARRED QUESTION NO.593
TO BE ANSWERED ON 25.06.2019**

Loss making PSUs

593: SHRI G.M. SIDDESHWAR:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the details of sick Public Sector Undertakings (PSUs) alongwith the losses incurred by them on quarterly basis during the last three years;
- (b) whether there has been an increase in the number of sick PSUs during the said period and if so, the details thereof along with the sick PSUs; and
- (c) whether it is a fact that the Government is giving these sick PSUs to private sector and if so, the details thereof?

ANSWER

**THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
(SHRI ARVIND GANPAT SAWANT)**

(a) to (c): As per information available with DPE, there were 48, 54 and 56 CPSEs having negative net worth as on 31.03.2016, 31.03.2017 and 31.03.2018 respectively. DPE has issued Guidelines dated 29.10.2015 for "Streamlining the mechanism for revival and restructuring of sick/ incipient sick and weak Central Public Sector Enterprises (CPSEs)". As per these guidelines, the CPSEs having negative net worth are considered as sick. The administrative Ministries/ Departments are responsible for identifying & monitoring sick/incipient sick/weak CPSEs functioning under their control and to take timely redressal measures. The concerned administrative Ministries / Departments follow the extant guidelines of the Government regarding the sick/loss making CPSEs on case to case basis.